NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

:TCP/9/2016

NAME OF THE PETITIONER(S)

:Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S)

:Spanish Millstream Leather Private Limited and 3 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D K.RAMEAMY L G.U.MOHAN LEOMAR

Counsel for Petitioner

G. J. ruho

ORDER

Counsel for the Petitioner present and filed a memo stating therein that he has not got any instructions from his clients and he has already sent a letter to the Petitioner informing that he is withdrawing his Vakalat. The communication sent on 15.7.2017 by the Counsel for the Petitioner is also placed on record. In view of the submissions of the Counsel for the Petitioner, we allow the Counsel to withdraw his Vakalat. Registry is directed to issue notice to the Petitioner. Put up on 29.8.2017 at 10.30.A.M.

J. J- Fazerdera.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)